

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

ORDER

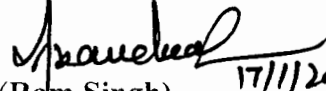
NO: 1305

DATED:- 17/1/2019

Sanction is hereby accorded to the additional allotment of funds to the tune of Rs. 4.97 lacs (Rs. Four Lacs and Ninety Seven Thousand) only in favour of the Bar Associations mentioned in Annexure "A" forming part of this order for purchase of Books for their respective Bar Library, under Major head 2014-Adm. of Justice, Sub head 0488 Distt. & Sessions Judges, under Detail Head " 028 Grant-in-Aid" " to Bar Associations for the current year 2018-19 and funds are kept at the disposal of respective Presiding Officers of the Courts subject to the following conditions:

1. The Accounts of the Association shall be open to check by Accountant General/Presiding Officer of the Court concerned, wherefrom the grant has been disbursed or any officer of the Govt. Department of LJ&PA, authorized to do so by the Department.
2. The Association shall furnished certificate duly counter-signed by the concerned Presiding Officer of the Court to Accountant General J&K, Jammu/Srinagar to the effect that the funds have been utilized for the purposes, strictly in accordance with Codal formalities.

By Order


(Ram Singh) 17/1/2019

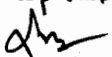
Deputy Registrar (Acctts)

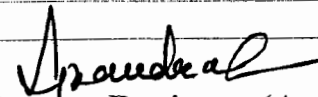
No: 53329-484/AC

Dated: 17/1/2019

Copy to the:-

1-2.	Accountant General, J&K, Jammu/Srinagar.
3-4	Registrar Judicial, High Court wing, Jammu/Srinagar.
5-26	Pr. D&S Judge, Jammu/Kathua/Udhampur/Samba/Ramban/Bhaderwah/Kishtwar/Poonch/Rajouri/Reasi/Srinagar/Budgam/Pulwama/Baramulla/Kupwara/Ganbderbal/Bandipura/Anantnag/Shopian/Pulwama/Leh/Kargil.
27-29.	Addl. District and Sessions Judge, Doda/Sopore/Handwara
30-39	Sub Judge, Ramnagar/Katra/Batote/Nowshera/Chadoora/Bijbehara/Vailoo/Pattan/Uri/Surankote.
40-82.	Munsiff, Akhnoor/Bishnah/R.S.Pura/Basohli/Billawar/Bani/Sunderbani/Mahanpur/Hiranagar/Chenani/Majalta/Mahore/Banihal/Gool/Gandoh/Thathri/Kotranka/Kalakote/Thanamandi/Budhal/Mendhar/Kangan/Charasharief/Magam/Tral/Pampore/Dooru/Aishmuqam/Shangus//Tangmarg/D.H.Pura/Qazigund/Boniyar/Dangi wacha/Tangdhar/Sogam/Sumbal/Uri.
83	Treasury Officer Sub Treasury, District Court Complex, Janipur, Jammu
84	Treasury Officer, Sadder Try. Srinagar
85-156	Treasury Officer, Akhnoor/Bishnah/R.S.Pura/Samba/Kathua/Hiranagar/Billawar/Basohli/Bani/Mahanpur/Udhampur/Ramnagar/Majalta/Reasi/Katra/Mahore/Nowshera/Rajouri/Kotranka/Budhal/Kalakote/Surankote/Mendhar/Bhaderwah/Doda/Thathri/Batote/Ramban/Gandoh/Banihal/Gool/Kishtwar/Pulwama/Tral/Pampore/Shopian/Baramulla/Sopore/Pattan/Uri/Tangmarg/Dangi wacha/Sumbal/Bandipora/Anantnag/Bijbehara/Vailoo/Aishmuqam/Shangus/Dooru/Ganerbal/Kangan/Kulgam/Qazigund/D.H.Pura/Budgam/Chadoora/Magam/Charasharief/Beerwah/Kupwara/Handwara/Tangdhar/Sogam/Kargil/Sankoo/Zanaskar form information and necessary action.
157	Order file.

91e n/c for uplading



Deputy Registrar (Acctts) 17/1/2019

Annexure "A"

S.No.	Name of the Bar Association.	Amount (Rs. In lacs)
1	Bar Association, Jammu (For High Court) (For Subordinate Courts)	0.22 0.22
2	Bar Association, R.S.Pura.	0.04
3	Bar Association, Bishnah.	0.04
4.	Bar Association, Akhnoor.	0.04
	District Samba.	
1.	Bar Association, Samba.	0.09
	District Udhampur.	
1	Bar Association, Udhampur.	0.09
2	Bar Association, Ramnagar.	0.06
3.	Bar Association, Chenani	0.04
4.	Bar Association, Majalta	0.04
	District, Reasi.	
1.	Bar Association, Reasi.	0.09
2.	Bar Association, Katra.	0.06
3.	Bar Association, Mahore.	0.04
	District Kathua.	
1.	Bar Association, Kathua.	0.09
2.	Bar Association, Billawar.	0.04
3.	Bar Association, Bani.	0.04
4.	Bar Association, Basohli.	0.04
5.	Bar Association, Mahanpur.	0.04
6.	Bar Association, Hiranagar.	0.04
	District Doda.	
1.	Bar Association, Bhaderwah.	0.09
2.	Bar Association, Doda.	0.07
3.	Bar Association, Gandoh.	0.04
4.	Bar Association, Thathri.	0.04
	District Kishtwar.	
1.	Bar Association, Kishtwar.	0.09
	District Ramban.	
1.	Bar Association, Ramban.	0.09
2.	Bar Association, Banihal.	0.04
3.	Bar Association, Batote.	0.06
4.	Bar Association, Gool.	0.04
	District Rajouri.	
1.	Bar Association, Rajouri.	0.09
2	Bar Association, Nowshera.	0.06
3	Bar Association, Budhal.	0.04
4	Bar Association, Kalakote.	0.04
5	Bar Association, Sunderbani.	0.04
6	Bar Association, Thanamandi.	0.04
7	Bar Association, Kotranka.	0.04
	District Poonch.	
1.	Bar Association, Poonch.	0.09
2	Bar Association, Surankote.	0.06
3	Bar Association, Mendhar.	0.04

	District Srinagar.	
	Bar Association, Srinagar. (For High Court)	0.22
	(For Subordinate Courts)	0.22
	District Ganderbal.	
1.	Bar Association, Ganderbal.	0.09
2.	Bar Association, Kangan.	0.04
	District Budgam.	
1.	Bar Association, Budgam.	0.09
2.	Bar Association, Chadoora.	0.06
3.	Bar Association, Magam.	0.04
4.	Bar Association, Charar-i-Sharief.	0.04
	District Pulwama.	
1.	Bar Association, Pulwama.	0.09
2.	Bar Association, Tral.	0.04
3.	Bar Association, Pampore.	0.04
	District Shopian.	
1.	Bar Association, Shopian.	0.09
	District Kulgam.	
1.	Bar Association, Kulgam.	0.09
2.	Bar Association, D.H.Pura.	0.04
3.	Bar Association, Qazigund.	0.04
	District Anantnag.	
1.	Bar Association, Anantnag.	0.09
2.	Bar Association, Bijbehra.	0.06
3.	Bar Association, Vailoo.	0.06
4.	Bar Association, Dooru.	0.04
5.	Bar Association, Aishmuqam.	0.04
6.	Bar Association, Shangus.	0.04
	District Bandipora.	
1.	Bar Association, Bandipora.	0.09
2.	Bar Association, Sumbal.	0.04
3.	Bar Association, Gurez.	0.04
	District Baramulla.	
1.	Bar Association, Baramulla.	0.09
2.	Bar Association, Sopore.	0.07
3.	Bar Association, Pattan.	0.06
4.	Bar Association, Tangmarg.	0.04
5.	Bar Association, Dangi wacha.	0.04
6.	Bar Association, Uri.	0.06
7.	Bar Association, Buniyar.	0.04
	District Kupwara.	
1.	Bar Association, Kupwara.	0.09
2.	Bar Association, Handwara.	0.07
3.	Bar Association, Tangdhar.	0.04
4.	Bar Association, Sogam.	0.04
	District Leh.	
1.	Bar Association, Leh.	0.09
	District Kargil.	
1.	Bar Association, Kargil.	0.09
	Total:-	4.97

